NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/173/2016

NAME OF THE PETITIONER(S)

: Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S)

: M/s WW Shipping Agencies Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1.) T. v.P. SaiVihani Furtan Shankar Nami

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2) B. Karthikosan

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2 Associations.

R. SON KARDNOD BYROM

ORDER

Counsel for petitioner present. Counsel for R1, R2, R4 & R7 present and counsel for R3 are present. Counsel for the petitioner prays time for filing rejoinder. Time extended at request. Put up on 15.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq)

Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)